

ITEM NO.15

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Arbitration (Civil) No.5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(With IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.38688/2022 - APPLICATION FOR PERMISSION and IA No.24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH S.L.P.(C) No.13426/2021 (XIV)

(With IA No.108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.10358/2020 (XIV)

(With IA No.35658/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

M.A. Nos.1990-1991/2019 in S.L.P.(C) Nos.10021-10022/2017 (XIV)

(With IA No.107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 07-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa A. Ahmadi, Sr. Adv. (A.C.)
Mr. Pradhuman Gohil, Adv.
Mrs. Taruna Singh Gohil, Adv.
Ms. Ranu Purohit, Adv.
Mr. R. Vishnu Kumar, Adv.
Mr. Alapati Sahithya Krishna, Adv.
Ms. Anushka Shah, Adv.
Ms. Nooreen Sharna, Adv.

Mr. Rehan Sharma, Adv.
Ms. Sharukh Alam, Adv.

For Petitioner(s) Mr. K.K. Venugopal, AG
Mr. Abhishek Gupta, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Ms. Ikshita Singh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Kapil Raghav, Adv.
Mr. Dishant Bhati, Adv.

SLP 13426/2021 Mr. Tushar Mehta, SG
Mr. S.B. Upadhyay, Sr. Adv.
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Ms. Anisha Upadhyay, Adv.
Mr. Nishant Kumar, Adv.
Mr. Mayank Pandey, Adv.
Mr. Rameshwar Prasad Goyal, AOR

SLP 10358/2020 Mr. Ravi Shankar, AOR

MA 1990-91/2019 Mr. Mayank Kshirsagar, AOR
Mr. Suyash Gupta, Adv.
Mr. Abhishek Gupta, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Anish Dayal, Sr. Adv.
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Mr. Ankit Tyagi, Adv.
Ms. Radhika Malik, Adv.
Ms. Rini Badoni, Adv.
Ms. Sanjana Bakshi, Adv.
Ms. Manminal Sidhu, Adv.
Ms. Sudiksha Saini, Adv.
Ms. Ashima Chauhan, Adv.
Ms. Anwasha Chaudhary, Adv.
Mr. Sumit R Sharma, Adv.
Mr. Adeem Ahmed, Adv.
Mr. Gaurav Mishra, Adv.
Mr. Tanmoy Nandi, Adv.
Mr. P.V. Yogeswaran, AOR

SLP 13426/2021 Mr. Manu Seshadari, Adv.
Mr. Aveak Ganguly, Adv.

Mr. Abhijit Lal, Adv.
Ms. Pallavi Anand, Adv.
Mr. Mithu Jain, AOR

SLP 10358/2020

Mr. S.D. Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Ms. Shweta Sinha, Adv.
Mr. Siddharth Singh, Adv.
Mr. MR Prajwal, Adv.
Ms. Bharti Tyagi, AOR

Mr. Ravi Shankar, AOR

IA 47885/22,
IA 47902/22 &
IA 47911/22
[For Intervention]

Mr. K. Parameshwar, Adv.
Mr. Kailas Bajirao Autade, AOR
Mr. Prasad Hegde, Adv.
Ms. Sregurupriya, Adv.
Ms. Sheetal Patil, Adv.

IA 14693/2021 - NHAI
[For Impleadment]

Mr. K.K. Venugopal, AG
Mr. Siddhant Kohli, Adv.
Mr. Santosh Kumar - I, AOR

Mr. R. Chandrachud, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 Put up for further hearing on 19 April 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master